

		<i>Fertilisers</i>	<i>Pesticides</i>
(b)	Central Laboratory	1	41
3.	No. of Dealers Registration Certificates cancelled	69	—
4.	No. of prosecutions launched	71	28
5.	No. of other actions taken	79	—

(d) There are 49 fertiliser quality control laboratories in the country including the Central Fertiliser Quality Control and Training Institute at Faridabad with a total analysing capacity of about 88000 samples per annum.

The quality of fertilisers is regulated under the Fertiliser (Control) Order 1985. The standard specifications of various fertilisers have been laid down under this Order. The State Governments are the enforcement authorities and are vested with adequate powers to ensure that farmers are supplied standard quality of fertilisers.

In order to ensure supply of standard pesticides to farmers the State Governments are vested with adequate powers under the Insecticides Act 1961. Laboratories for insecticides have been set up by the Central and State Governments to check the quality of insecticides.

#### **Families Assisted under IRDP**

9. SHRI ASHOK ANANDRAO  
DESHMUKH:  
SHRI RAMESH  
CHENNITHALA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the total number of families assisted under Integrated Rural Development Programme during 1989-90 and 1990-91 so far, State-wise;

(b) whether the State Governments have utilised the funds allotted therefor; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) The information is given in the Statement attached.

(b) As can be seen from the attached statement during 1989-90 the States and Union Territories, taken together, spent 102.36% of the funds allotted to them. During the current year upto October, 1990, 37.67% of the allotted funds have been used by the States and Union Territories.

(e) The details may kindly be seen in the Statement attached.

## STATEMENT

Physical and Financial Progress under IRDP during the Year 1989-90 and 1990-91 (Till October, 1990)

Sl.No.	State/UT	Total Families Assisted (in Nos.)		%age of utilization of funds	
		1989-90	1990-91 (till Oct. 90)	1989-90	1990-91 (till Oct. 90)
1	2	3	4	5	6
1.	Andhra Pradesh	255228	117799	109.47	57.72
2.	Arunachal Pradesh	8532	2305	59.48	21.72
3.	Assam	61146	13762	115.50	23.15
4.	Bihar	449033	149198	84.95	31.34
5.	Goa	3858	1970	112.39	64.63
6.	Gujarat	102465	37853	116.65	53.67
7.	Haryana	55657	14977	214.60	81.20
8.	Himachal Pradesh	30417	7818	290.21	99.60

Sl.No.	State/UT	Total Families Assisted (in Nos.)			%age of utilization of funds	
		1989-90	1990-91 (till Oct. 90)	4	1989-90	1990-91 (till Oct. 90)
1	2	3	4	5	6	
9.	Jammu & Kashmir	14375	2240	161.87	36.89	
10.	Karnataka	140275	38371	86.70	25.89	
11.	Kerala	74150	28196	102.97	50.02	
12.	Madhya Pradesh	325995	994677	91.29	31.53	
13.	Maharashtra	248059	67892	101.67	31.17	
14.	Manipur	3716	408	224.22	41.83	
15.	Meghalaya	2320	1167	102.33	57.36	
16.	Mizoram	4982	1222	102.89	41.26	
17.	Nagaland	4932	1545	128.96	51.68	
18.	Orissa	185969	39345	84.98	22.10	

SI.No.	State/UT	Total Families Assisted (in Nos.)		%age of utilization of funds	
		1989-90	1990-91 (till Oct. 90)	1989-90	1990-91 (till Oct. 90)
1	2	3	4	5	6
19.	Punjab	56128	16613	272.93	101.85
20.	Rajasthan	159039	29122	96.37	23.86
21.	Sikkim	1717	799	126.61	53.40
22.	Tamil Nadu	221509	101952	104.43	55.45
23.	Tripura	12275	1756	260.23	60.52
24.	Uttar Pradesh	630024	184834	104.41	39.95
25.	West Bengal	291847	102051	115.13	30.62
26.	A & N Islands	1939	615	105.38	29.75
27.	Chandigarh		Not Implemented		
28.	D & N Haveli	387	180	100.10	57.26

Sl.No.	State/UT	Total Families Assisted (in Nos.)		%age of utilization of funds	
		1989-90	1990-91 (till Oct. 90)	1989-90	1990-91 (till Oct. 90)
1	2	3	4	5	6
29.	Delhi	2375	483	88.08	42.00
30.	Daman & Diu	726	341	77.86	51.74
31.	Lakshwadweep	209	73	28.14	10.00
32.	Pondicherry	2089	259	109.23	32.11
	All India	3351373	1060763	102.36	37.67